

THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 27th January, 2023

Memo No: GHCLSC- 20/2022/ 63 : Hon'ble Chairman, Gauhati High Court Legal Services Committee has been pleased to extend the tenure of Sri Jasadhir Das as Retainer Lawyer in the office of the Gauhati High Court Legal Services Committee for an additional 2 (two) months w.e.f. 07th February, 2023.

By Order,
Sd/- Kanchan Newar
Secretary,

Gauhati High Court Legal Services Committee


Memo No. GHCLSC- 20/2022/64-72

Dated: 27/01/2023

Copy forwarded for information & necessary action to:

1. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
3. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the notification immediately in the official Website of the Gauhati High Court, Guwahati and in the webpage of the Gauhati High Court Legal Services Committee).
4. The President/ Secretary, Gauhati High Court Bar Association, Gauhati High Court, Guwahati.
5. The President/ Secretary, Gauhati High Court Advocates' Association, Gauhati High Court, Guwahati.

6. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
8. The CA to the Registrar General, Gauhati High Court, Guwahati.
9. Mr. Jasadhir Das, Advocate, Gauhati High Court.


Secretary,
Gauhati High Court Legal Services Committee